

ernment of India. The central Government has no proposal at present to set up any more such specialised Treatment and Research Centres.

(c) In all the existing 10 Specialised Cancer Research and Treatment Centres, various facilities are provide either free of cost or at a subsidised rate.

[*Translation*]

**Irrigation projects of Rajasthan pending with Union Government for clearance**

2575. SHRIGULABCHANDKATARIA: Will the Minister of WATER RESOURCES be pleased to state

(a) the names of irrigation projects of Rajasthan pending with Union Government for approval;

(b) the reasons for delay, if any, in according approval to these projects; and

(c) the time by which these projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAIKOTADIA): (a) to (c). Sidhmukh and Nohar irrigation project has been appraised techno-economically and recommended to the Planning Commission for investment clearance. For the Jaisamond modernisation scheme, the State is yet to obtain environmental clearance and comply with the Central Water Commission's comments. Compliance of remarks on Gararda Irrigation Project has been sent by the State only in March, 1990. As regards Gambhiri modernisation project, comments communicated to the State in 11/89 have not been complied with. The clearance of the projects depends on the compliance of the prescribed requirements by the State Government.

[*English*]

**Birth of Disabled and sub-normal children**

2576. SHRIMATI BASAVA RAJESWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether disabled and sub-normal children are born in monazite rich belt of Kerala;

(b) if so, the details and reasons therefor;

(c) whether Union Government have received a report of survey conducted by Kerala based Centre for Industrial Safety and Environmental Concerns; and

(d) if so, the details thereof and the steps taken to remedy the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**New Wage Scheme**

2577. SHRIMATI BASAVA RAJESWARI: Will the Minister of LABOUR be pleased to state:

(a) whether the National Institute of Personnel Management, Western Region held a conference recently to devise a New Wage Scheme;

(b) if so, the details of subjects discussed at the conference;

(c) whether any formula for a New Wage Scheme has been evolved; and